

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**  
UNSTARRED QUESTION No.1219  
TO BE ANSWERED ON 11.02.2019

**Teaching in Colleges**

1219. SHRI OM BIRLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government intends to make Ph.D. compulsory for teaching in colleges from 2021 and if so, the details thereof;
- (b) whether under new API for Assistant Professors, Ph.D. holders would be given undue advantage and it has reduced the importance of National Eligibility Test;
- (c) if so, whether the Government intends to give equal weightage to NET and Ph.D; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)

(a): No, Madam. As per University Grants Commission (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and other Measures for the Maintenance of Standards in Higher Education) Regulations, 2018, the Ph.D. degree shall be mandatory qualification for direct recruitment to the post of Assistant Professor in Universities only with effect from 01.07.2021.

(b) to (d): The recruitment to the post of Assistant Professor in Universities and Colleges is done through direct recruitment only. There is no new API for direct recruitment to the post of Assistant Professors in Universities and Colleges as per the above said regulations. Hence, the question of giving undue advantage to Ph.D. holders does not arise. Clause 4.1 (I) of the above said regulations contain the minimum eligibility for direct recruitment to the post of Assistant Professor in Universities and Colleges. The aforesaid regulations are available on UGC website at [https://www.ugc.ac.in/pdfnews/4033931\\_UGC-Regulation\\_min\\_Qualification\\_Jul2018.pdf](https://www.ugc.ac.in/pdfnews/4033931_UGC-Regulation_min_Qualification_Jul2018.pdf).

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